

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
30-10-2023 AT 10:30 AM**

**IA(IBC) 1643/2023 in  
CP (IB) No. 663/7/HDB/2018  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

... **Financial Creditor**

Vs

Meena Jewellers Exclusive Private Limited

... **Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1643/2023**

Learned Counsel Mr. VVSN Raju, for applicant present. This is an application to take on record 10<sup>th</sup> Progress Report. The same is taken on record. **Accordingly, this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**